

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 19th February, 2026

No. LJ (B) 73/2012/38 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Saljong R. Marak, Additional Deputy Commissioner as the Additional District Magistrate within South West Garo Hills District, with immediate effect until further orders.

Sd/-

(S. K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 73/2012/38-A,
Copy forwarded to:-

Dated Shillong, the 19th February, 2026

1. The District Magistrate, South West Garo Hills District, Ampati with reference to your letter No. SWGHA/Mgst/Lgl.2/2019/30, Dt. 12.02.2026
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. K. Sangma

Sk
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.